

SECTION XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) No.25393/2015
WITH
PRAYER FOR INTERIM RELIEF

UNION OF INDIA

...PETITIONER

Versus

NITISHWAR AYURVED MEDICAL
COLLEGE & HOSPITAL & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 31.08.2015, when the Court was pleased to pass the following order:-

***"Delay condoned.
Issue notice by Speed Post.
Tag with SLP (C) No. 22591/2014."***

It is submitted that as directed above, show cause notice to all the 4 respondents was issued on 09.09.2015 by Speed Post. M/s. Mansoor Ali and Shekhar Kumar, Advocates have filed Vakalatnama/Appearance on behalf of respondent Nos. 3 and 1 respectively but they have not filed counter affidavit so far. Notice was delivered to Respondent Nos. 2 and 4 on 11.09.2015 as per Speed Post tracking System, but no one has entered appearance on their behalf so far.

Service is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED THIS THE 28th DAY OF OCTOBER, 2015.

ASSISTANT REGISTRAR

Copy to :

Mr. D.S. Mahra, Adv.
Mr. Mansoor Ali, Adv.
Mr. Shekhar Kumar, Adv.

ASSISTANT REGISTRAR